

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 127/2018
M.A. No. 380/2018

New Delhi, this the 7th day of February, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Hoshiyar Singh, Aged 29 years, Group-C,
S/o Shri Shiv Kumar,
VPO Patauda, Tehsil & Distt.-Jhajjar,
Haryana-124108. .. Applicant

(By Advocate : Shri Yashpal Rangi)

Versus

Delhi Police & Ors. through:

1. Commissioner of Police,
Police Head Quarters, I.P. Estate,
MSO Building, New Delhi.
2. Deputy Commissioner of Police (Establishment),
Police Head Quarters, I.P. Estate,
MSO Building, New Delhi.
3. Deputy Commissioner of Police
(Recruitment Cell)
New Police Line, Delhi. .. Respondents

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

The applicant has filed MA 380/2018 seeking to withdraw the O.A. with liberty to file a fresh O.A. Accordingly, the MA is allowed and the O.A. is dismissed as withdrawn with liberty as aforesaid. No costs.

**(NITA CHOWDHURY)
Member (A)**

**(V. AJAY KUMAR)
Member (J)**

/Jyoti /